

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 238

(IB)-1781(ND)2018

IA/69/2021 IA-4507/2020 IA-4508/2020 IA-3371/2020
IA/3896/2020 IA/3898/2020 IA/3912/2020 IA/4461/2020
IA/4491/2020 IA/5247/2020 IA/4412/2020

IN THE MATTER OF:

Indu Kumar & Ors.

... Applicant/Petitioner

Versus

M/s. Saha Infratech Pvt. Ltd

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 10.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON' BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON' BLE MEMBER (T)

PRESENT:

Mr. Sunil Fernandes, Mr. Darpan Sachdeva & Mr. Prastut Dalvi, Advs. for Applicant in IA 3912/2020, Ms. Bhavya Sethi & Mr. Amit Malik for Applicant in IA 4507/2020, Mr. Sindhu Sinha, Advocate for the Applicant in I. A. 4412 of 2020, Mr Abhijeet Sinha and Raghavendra M Bajaj Advocates in IA 3371/2020, Mr. Saurabh Suman Sinha, Adv. for Applicant in IA 4461/2020, Ms. Divya Joshi, Advocate Counsel for Applicant in IA no. 69/2021

ORDER

Renotify this case on 12.03.2021



(T.S SINGH)
COURT OFFICER